

Mid-term appraisal of Tenth Plan

1043. SHRIMATI BRINDA KARAT: Will the Minister of FINANCE be pleased to state:

(a) whether the recommendation made in the mid-term appraisal of the Tenth Plan allocating 30 per cent expenditure for women is being implemented in all the Ministries and Departments;

(b) whether this includes expenditure on children as well; and

(c) whether Government has any specific plans to ensure implementation of the Planning Commission recommendation for 30 per cent expenditure?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA):

(a) and (c) Although the mid-term appraisal of the Tenth Plan emphasizes earmarking of funds for women under the various schemes by the 'women-related' ministries/departments, it was recommended that every programme across all Ministries and Departments should clearly identify and disaggregate the group of intended beneficiaries or users in terms of gender. The programme should then explore the possibility of undertaking special measures to ensure the participation of women or facilitate access of the services provided to them. 26 Ministries/Departments and 5 Union Territories (without legislature) have reported funds earmarked for the benefit of women under 100%/30% category as part of Gender Budgeting Statement in BE 2009-10.

(b) No such distinction has been made. However, a separate statement highlighting the provisions earmarked for the benefit of children is given as part of the Expenditure Budget.

National Stock Exchange

1044. SHRI ABDUL WAHAB PEEVEE: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that National Stock Exchange (NSE) is promoted by the Public Sector Institutions which together hold a majority stake therein;

(b) what is the cash component (*i.e.* non-fixed deposit and non-bank guarantee) of the Settlement Guarantee Fund of NSE for all its segments;

(c) what are the fields in which the money has been invested by NSE and what is the composition of the body which takes decision for investment; and

(d) what is the frequency period prescribed for the meetings of the investment body?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA):

(a) to (d) There is no holding by either Central or State Government in the equity shares of National Stock Exchange of India Limited (NSE). Public sector banks and insurance companies hold less than 50 per cent of paid up equity share capital of NSE. As informed by NSE, the cash component of Settlement Guarantee Fund (SGF) for all segments is Rs.1706.15 crore as on